

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4351
ANSWERED ON:06.09.2012
USE OF HAZARDOUS CHEMICALS
Singh Shri Bhola

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether any report has been received regarding use of Hazardous Chemicals in small scale industries;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government for the adoption of prescribed safety standards in the aforesaid industries?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA).

(a)& (b) The Department does not have any information in this regard.

(c) Government has prescribed safety standards for adoption by the industries under the "Manufacture, Storage and Import of Hazardous Chemical Rules, 1989", the "Factories Act, 1948" as amended from time to time, etc.